

(18)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2014

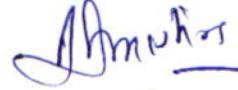
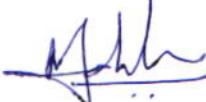
CORAM: Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Shama Jaorwala  
V/s.  
Star Plasto Mould Pvt. Ltd. & Ors.

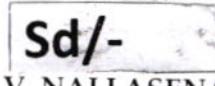
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

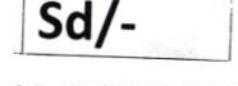
S. No.	NAME	DESIGNATION	SIGNATURE
18	Niraj Shah	116 Law Chambers of Siddharth Mehta Adv for Respondent No. 2	
18	Arun Mishra	Adv for Petitioner	
18	Nitin for Adv Bachh	Adv for Resp. 3	

ORDER

TCP No. 37/397-398/NCLT/MB/MAH/2014

Counsel for both parties are present. At request of the parties, list this matter on 19.1.2018.

  
V. NALLASENAPATHY  
Member (Technical)

  
M. K. SHRAWAT  
Member (Judicial)